

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 33

CP(IB) No.261/Chd/Hry/2022

Under Section 59, IBC 2016

In the matter of:

Preminen Price Comparison India Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 11.12.2023.

Sd/-

Court Officer

October 30, 2023
Mukta